

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 04**  
**(CAA)-101(PB)/2021**

**IN THE MATTER OF:**

Bagh Kothi INvestment and Finance Pvt. Ltd.  
With Star Infovision Pvt. Ltd.

... Petitioner/Applicant

**Order Under Section 450**

**Order delivered on 16.09.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. Mohd Nazim Khan, PCS & Ms. Sonam  
Malik, Adv.

**ORDER**

Order reserved.

- sd -

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

N.  
- sd -

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**